

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).432/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

VIKAS @ VIKAS AGARWAL

Respondent(s)

Date : 28-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Rohit K. Singh, AOR
Mr. Neeraj Shekhar, Adv.
Mr. Pritam Bishwas, Adv.
Mr. Vijay Kumar, Adv.

For Respondent(s) : Mr. Kushagra Pandey, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Ved Singh, Adv.
Mr. Sudhanshu Tewari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the
respondent and as prayed for, list after three weeks.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR